IMPLEMENTING RAMAYANA CIRCUIT

3016. SHRI SHRIRANG APPA BARNE:  
SHRI RAVINDRA KUSHWAHA:  
SHRI RAVI KISHAN:  
SHRI SUDHEER GUPTA:  
SHRI SUBRAT PATHAK:  
SHRI CHANDRA SEKHAR SAHU:  
SHRI BIDYUT BARAN MAHATO:  
SHRI SANJAY SADASHIVRAO MANDLIK:  
SHRI RAJENDRA DHEDYA GAVIT:  

Will the Minister of TOURISM be pleased to state:

(a) whether the Government has been implementing Ramayana Circuit for promotion of tourism in various parts of the country and if so, the details in this regard;
(b) the details of the projects identified for development under Ramayana Circuit in various States;
(c) the details of funds allocated, released and expenditure incurred under Ramayana Circuit so far, State-wise;
(d) the details of the various development activities completed under Ramayana Circuit in various States; and
(e) whether the Government has received some proposals from State Governments for adding their places under Ramayana Circuit and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)  
(SHRI PRAHLAD SINGH PATEL)

(a) to (e): The Ministry of Tourism has initially identified fifteen destinations for development under the Ramayana Circuit theme of Swadesh Darshan Scheme namely Ayodhya, Nandigram, Shringverpur & Chitrakoot (Uttar Pradesh), Sitamarhi, Buxar & Darbhanga (Bihar), Chitrakoot (Madhya Pradesh), Mahendragiri (Odisha), Jagdalpur
(Chattisgarh), Nashik & Nagpur (Maharashtra), Bhadrachalam (Telangana), Hampi (Karnataka) and Rameshwaram (Tamil Nadu).

The Ministry has requested the State Governments to formulate project proposals to be undertaken under the Ramayana circuit for development. The projects are sanctioned subject to their adherence to relevant scheme guidelines, submission of suitable detailed project reports, availability of funds and utilization of funds released earlier.

Based on the above, the Ministry has sanctioned the following projects under the Ramayana Circuit theme of Swadesh Darshan Scheme:

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Name of State &amp; Year</th>
<th>Project Name</th>
<th>Amt. Sanctioned</th>
<th>Amt. Released</th>
<th>Amount utilised</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Uttar Pradesh (2016-17)</td>
<td>Development of Chitrakoot and Shringverpur</td>
<td>69.45</td>
<td>64.09</td>
<td>53.68</td>
</tr>
<tr>
<td>2.</td>
<td>Uttar Pradesh (2017-18)</td>
<td>Development of Ayodhya</td>
<td>127.21</td>
<td>106.64</td>
<td>76.51</td>
</tr>
</tbody>
</table>

The Projects sanctioned under Ramayana Circuit are under various stages of Development.

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